GENERAL ADMINISTRATION

&

PUBLIC GRIEVANCE DEPARTMENT



USER MANUAL FOR PROMOTION ADALAT



Centre for Modernizing Government Initiative



TABLE OF CONTENTS

About the Module)2	2
------------------	----	---

Flow Chart03

Process of the application.....04

Login by the Applicant.....05-12



About the Module:

The purpose of the "**PROMOTION ADALAT**" is to designed a simple system for employees of Government of Odisha who have not been granted promotion can make online application and upload relevant documents(if necessary), these can be segregated and automatically forwarded to the concerned department for further necessary action may take in upcoming Promotion Adalat. This end to end online system would expedite finalization of pending promotional cases, minimize the processing time and above all, brings the transparency.

This document serves as a guide for the Authority and Employees to acquaint themselves with the procedure for applying for their promotion through online mode.

Features

- **1.** To register and received the complaints through online mode pertaining to promotion of Government Servants.
- 2. To forward the grievances to the concerned Department.
- 3. Monitor the progress & processing the received grievances.
- 4. Generate various MIS Reports
- 5. Update the status of the application etc.



GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPARTMENT





Process of the Application:

- Applicant has to enter his /her mobile and GPF number which will be verified through an OTP on their mobile. LOGIN WILL BE ONLY THROUGH OTP SENT TO REGISTERED MOBILE NUMBER.
- 2. Thereafter, for making application following information will be Fill Upd:
- 3. Full name as entered in service book (automatically Fill Upd from HRMS service book)
- 4. Name of Department (automatically Fill Upd from HRMS)
- 5. Present Designation /post? (automatically Fill Upd from HRMS)
- 6. Date of promotion to present post. (automatically Fill Upd from HRMS)
- 7. Whether residency period completed in present post as per cadre rule.(Manually filled by the applicant)
- 8. Designation of Appointing Authority. (Manually filled by the applicant)
- Name of Office where currently posted (Based on this information application to be automatically forwarded to concerned Head of office along with concerned Department.)
- 10. Whether APAR is up- to- date (automatically Fill Up from HRMS)
- 11. Whether Immovable Property Return for FY 2021 and 2022 filed. (Manually filled by the applicant)
- 12. Whether any DP/Vigilance case pending (Manually filled by the applicant)
- 13. If yes, DP/Vigilance case number and year (Manually filled by the applicant)
- 14. Whether DP under Rule 15 or Rule 16 of OCS(CCA) Rules
- 15. Whether Charge Sheet has been served. If yes, date of service of charge sheet(Manually filled by the applicant).
- 16. Whether any court case has been filed by the applicant (Manually filled by the applicant)
- 17. If yes, case type, case number and year of filing (Manually filled by the applicant).



- 18. Whether any stay order has been granted by any court. If ye copy of orders Be uploaded (Manually filled by the applicant and upload the relevant documents in the form of PDF, size limited up to 1 MB)
- 19. Grounds of representation for promotion (Limited to 300 words)List of enclosures uploaded

First Phase Login by the applicant

The Applicant shall use this module in the following procedure for login into the system

- 1. Access the URL: <u>http://promotion.hrmsodisha.gov.in/</u>
- 2. The login page appears as shown below.



It will shows two options i.e.

 Already registered with the portal "Click here to Log in", If Applicant earlier register in this portal he / she can click on "Already Registered with the portal Click here to Log in".



2. For the new Applicant "Click here to register with this Portal". If the Applicant newly apply for Promotion Adaalat then click on "Click here for Register with this Portal".

For New Applicant need to follow the following steps

"Click here for Register with this Portal". It leads to a new page which is required to enter valid mobile number and GPF Number



Then click on "Get OTP". An OTP will be sent to registered mobile number for verification. After enter the OTP Applicant need to fill up the form as show below.

NB: If applicant's mobile number and GPF number are linked in the HRMS, automatically all the information will Fill Upd.

After furnish the information in the prescribed application form user need to click on the submit button to generate the "Acknowledgement" receipt for future reference. Also a message would be sent to the applicant's registered mobile number, Your pension Grievance petition has been received vide acknowledgement XXXXXXXXX.

3. If the applicant wants to view the status of the application then click on "Already Registered with the portal Click here to Log in". to fill up the Application form.



	APPLICATION	FOR THE PROMOTION A	DALAT	
PERSONAL DETAILS				
Full name as in		GPF / PRAN No. :	1010267564	
service book :*				

If the applicant data is updated in service book automatically Fill Up in the application form else need to fill up the information manually.

Name of Department :*	- Select -				· · ·	14
Service / Cadre :*	Select				-	2
Present Designation / Post :*	- Seter -				-	UT
Date of Promotion to Present Post :*						011
Whether residency period completed in	Yes					223
present post as per cadre rule ;*	1					
Designation of Appointing Authority :	- Spect					
Name of Office where currently posted :	- Select -					16
Whether APAR is up-to-date :*	Yes		Upto Fiscal Year :*	- Select		2
Whether Immovable Property Return Filed :*	Yes	- S.	Upto Fiscal Year :*	- belect	14	2014
If the information is avai need to furnish the inform	lable in servi ation manual	ice bo Ily.	ok automatio	cally Fill U	pd else a	ıppli
If the information is avai need to furnish the inform Date of promotion to Pres	lable in servi ation manual sent post : nee	ice bo Ily. ed to r	ok automatio nention mani	cally Fill U ually in dd/i	fpd else a nm/yy for	ıppli rmai
If the information is avain need to furnish the inform Date of promotion to Prese Whether residency perious options in the dropdown l	lable in servi pation manual sent post : nee l completed in ist (Yes/No)N	ice bo lly. ed to r n pres leed to	ok automation nention mani ent post as p o select from	cally Fill U ually in dd/i oer cadre ri dropdown l	Tpd else a mm/yy for ile: there ist.	ıppli rmat are
If the information is avain need to furnish the inform Date of promotion to Pres Whether residency perioa Options in the dropdown l Designation of Appointin Applicant need to select fi	lable in servi ation manual sent post : nee l completed in ist (Yes/No)N ng Authority rom the dropa	ice bo Ily. ed to r n pres Ieed to and N lown l	ok automatio nention mani sent post as p select from Name of Off list,	cally Fill U ually in dd/i per cadre ri dropdown l ice where c	Tpd else a mm/yy for ule: there ist. F urrently	uppli rmat are pos t

Whether immovable Property Return Filed: there are two options in the dropdown ← list (Yes/No) If "Yes", select the Fiscal year from dropdown list. If "No" then no need to furnish the data.



Whether any DP case pending *	Yes		-	-	
If yes; DP Case No.:*		Case Year !*		0.000	124
Whether DP under Rule 15 or Rule 16 of OCS	Yes				
If yes, specify which OCS (CCA) Rules :*	- Select -		÷		doc
VIGILANCE CASE DETAILS					
Whether any Vigilance case pending :*	Ties				
If yes, Violance Case No :*		Case Year :*			1

- Whether any DP case pending: there are two options available in the dropdown list (Yes/No) If "Yes", enter the DP Case No, Case Year and upload the relevant documents in the form of PDF file(maximum size up to 1 MB). If "No" then no need to furnish the data.
- Whether DP under Rule 15 or Rule 16 of OCS: Please select from the dropdown list (Yes/No).
- If yes, specify which OCS (CCA) Rules: Select from the dropdown list Rule 15/16.
- Whether any Vigilance case pending: there are two options available in the dropdown list (Yes/No) If "Yes", enter the Vigilance Case No, Vigilance Case Year and upload the relevant documents in the form of PDF file(maximum size up to 1 MB). If "No" then no need to furnish the data.



				100
Whether Charge Sheet has been served :*	(Ves	÷	3	.
If yes, date of service of charge sheet :*				10.0
			l	Uplo
COURT CASE DETAILS				docu
Whether any court size has been filed to the	T And		-	10000 C
applicant :*	(10.0)	-		
and the second se	A	man Manual		

- Whether any Charge Sheet has been Served: there are two options available in the dropdown list (Yes/No) If "Yes", enter the date of service charge sheet(dd/mm/yy) format, and upload the relevant documents in the form of PDF file(maximum size up to 1 MB). If "No" then no need to furnish the data
- Whether any Court case filed by the Applicant: there are two options available in the dropdown list (Yes/No) If "Yes", enter the Case type, Case No., Case Year and
 > upload the relevant documents in the form of PDF file(maximum size up to 1 MB). If "No" then no need to furnish the data

Whether any stay order has been granted b	y Yes	*	
any Court :			
Manual analysis of analysis of	Browse_ his tile selected		
(Pdf Only with maximum size 1 MB			
en andre han die an an an an an an			
Grounds of representation for promotion:			

- Whether any stay order has been granted by any court: there are two options available in the dropdown list (Yes/No) If "Yes", click on the "Browse" button and → upload the copy of the order in the form of PDF file(maximum size up to 1 MB). If "No" then no need to furnish the data
- Grouns of representation for promotion: Applicant needs to provide the representation within 300words



L	DECLARATION	1
A	L hereby decises that the details furnished above are true and correct to the treat of my knowledge and belief and i undertake to inform any changes therein, which we are any of the above information is found to be folde, shrike, independency, manapresenting or Suppression, i an eware that I may be held leade for it. I hereby authorize sharing of the information furnished us this form with the General Administration & Public Grievance Department.	
	Save as Olait: View Application +	
吉市		

• Declaration: Click on the Declaration "Check Box" then click on "Save as draft/View Application" button.

If the Applicant clik on the View Application Button a New page will apprears(filled up Application) as placed below

View the filled Application:

APPLIC	ATION FOR THE PROMOTION ADAL	AT
PERSONAL DETAILS		
	ACKNOWLEDGEMENT NO : 0000035	
Full name as in DLLIP KUMAR SETH service book :	GPF / PRAN No. 1 22782	VSDO
Mobile Phone No.: 9437225425	e-Mail M. : "Qb.	am
SERVICE DETAILS		
Name of Department :	HOME	
Service / Cadre :	BATALLION CADRE(GURIOHA COV)	
Present Designation / Post :	ACCOUNTANT	
Date of Promotion to Present Post:	06-Dec-2922	
Whether residency period completed in present post as per cadre rule :	Ves	
Designation of Appointing Authority :	ACCOUNTANT	
Name of Office where currently posted :	1ST LR BN. U.K.KPT , KORAPUT	
	Ves Boto Fiscal Ve	M : 2021-2022
Whether APAR is up-to-date :		

Contd.....



GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPARTMENT

Whether any DP case pending :	Ves					
If yes, DP Case No.: dp1			Case Year :	1111		
If yes, DP Case No.: #2			Case Year :	2222		
Whether IIP under Rule 15 or Rule 16 of OCS (CCA) Rules :	748					
If yes, specify which DES (CEA) Rules :	Rule 13					
VIGILANCE CASE DETAILS						
Whether any Viglance case peoding (Yes					
If yes, VigRance Case Ro.: *93			Case Year	3373		
If yes, Vigilance Case Ito.: Vipil			Case Year	****		
CHARGE SHEET DETAILS						
Whether Charge Sheet has been served :	194					
If yes, charge sheet date :	20-Dec-2022					
If yes, charge sheet date ((2-Jan-202)					_
COURT CASE DETAILS						
Whether any court case has been filed by the applicant :	100					
If yes, Case Type : N/005	Case No. 1	55		Case Year i	0000	
Wyes, Case Type : V/PES	Case No. :	88		Case Year (0005	
OTHER DETAILS						
Whether any stay order has been granted by any Court (Yes					
If yes, upload copy of orders :	metter of authorization p	est.				
Grounds of representation for promotion	Grounds of representation	for provation				_
DECLARATION						



• After view the Application, Applicat can Submitt the same with following process.



- There are two options will display on screen "Back/Submit", if the Applicant go back to the previos page for furthere modifcattion he/she need to click on the "Back" button, if he/she want to submitt the Application need to click on the Submitt button.
- Once the Applicant click on the Submitt button an Acknowledment number will generate as well a message will sent to the Applicats Regisered Mobile No. for future referance.

